want to negotiate on our terms and if that is possible, we will utilise it. I can assure the House through you, Sir, that if they are not for our benefit, we will reject it totally.

श्री राजनारायण : श्रीमन् यह सवाल यहां पर सदन में कई बार उठ चुका है । तो मैं सरकार से यह जानना चाहना हूं कि आज तक इस पर अंतिम फैसला क्यों नहीं हुआ और क्या ईमानदारी के साथ जो फैसिलिटीज, जो सहूलियत यह सरकार अमिरका को इस देश में एजुकेशन फाउंडेशन कायम करने के लिये देगी वही सहूलियत उसी स्तर की यह रूस और दूसरे फेंडली मुल्कों को भी देगी और यदि नहीं तो क्यों नहीं ?

DR. TRIGUNA SEN: We are studying the pros and cons. We cannot assure you whether the same terms would be offered to others. I can only assure you that we will not accept anything if it is derogatory to the interests of our own country.

SHRI KRISHAN KANT: May I know if, during the period this proposal was laying dormant, the U.S. Government has tried to revive it or any attempt has been made on behalf of the Government of India to revive it?

DR. TRIGUNA SEN: Sir, as answered by my colleague before, we have not done anything after May. It is just our thinking.

SHRI BANKA BEHARY DAS: I am happy that the Minister has assured this House that we will accept such a proposal only on our own terms. May I know what are the terms that our Education Ministry has placed before them? I also want to know from the Minister whether before reviving this proposal he will first take this House into confidence and after that only the proposal will be revived?

DR. TRIGUNA SEN: I mentioned that I have not yet started thinking over. After May we have not talked about it seriously. But I propose to meet the academicians who are opposed to this U.S. Foundation. After I have met them and after having 'ascertained' their opinion, we will consider it.

SHRI NIREN GHOSH: Sir, he has not replied to the question by Shri Banka Behary Das. He asked: What are the terms on which the hon. Minister would find the proposal acceptable? Is the hon. Minister aware that even in the Rajasthan University the C.I.A. has penetrated and there was a resolution from that University? He knows that. So such being the position, when an anti-national proposal is being made he does not place before the House the terms on which he will accept the proposal. He is silent on it. Neither is he prepared to say that he will drop the idea altogether.

DR. TRIGUNA SEN: I am not silent, Sir, nor am I concealing anything from the House. I have not yet drawn up any proposals. Only I know that the proposals that came to us were not acceptable to certain people of my country. So I must discuss with them and know their opinions and then we will formulate the terms. We have not done anything as yet,

\*274, [The questioner (Shri Bhupinder Singh) was absent. For answer, vide col. 2080 infra.]

TRAINING OF ENGINEERS FOR AIRCRAFT INDUSTRY

\*275. SHRI A. G. KULKARNI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in view of the threat of recurrent strikes by the pilots and technicians in the aircraft industries, Government is considering a proposal of creating special training facilities for the training of available young engineers?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRIMATI JAHANARA JAIPAL SINGH): Training facilities for candidates wishing to appear at the examinations conducted by the Civil Aviation Department are available at the institutions indicated in the statement placed on the Table of the House. In addition, a proposal for establishing a Composite Civil Aviation Training Centre is under the consideration of Government.

## STATEMENT

- 1. Air Technical Training Institute, Dum Dum, Calcutta.
- 2. Southern College of Engineering and Technology Chalakudi (Kerala).

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- 3 Bihar Flying Club, Patna
- 4 Bombay Flying Club, Juhu, Bombay

Oral Ans vers

- 5 Coimbatore Flying Club, Coimbatore.
  - 6 Gujarat Flying Club, Baroda
  - 7 Hind Flying Club, Lucknow
- 8 Madhva Pradesh Flying Club, Indore
  - 9 Madras Flying Club, Madias
  - 10 Rajasthan Flying Club, Jaipur

SHRI A G KULKARNI Sır, the Government aware that due to frequent threats by the pilots, mechanics and all persons connected with the maintenance of the aircraft the public sector undertakings, ie the IAC and Air India have lost very heavily during the last six months? Only recently the Government has lost about Rs In this connection, I want to say that there are about 10 million unemployed people in this country Out of that there are 5,000 engineers who have graduated from the different universities These 5,000 engineers—a very nice material—can be trained for that The pilots are paid about Rs 4,000—I mean the older genera-There are others who tion get Rs 1,500 to Rs 1,800 The pilots who are paid Rs 4,000 are less responsible In this connection I also want to point out that in the UK they are giving more and more facilities for training pilots out of the educated engineers Has the Government got any such scheme to make more engineers available for this purpose and thus avoid these huge losses to the country as a result of these strikes?

DR KARAN SINGH Sir, as the hon Member has said, Government is not only aware but painfully aware of the fact that considerable losses have had to be incurred as a result of these strikes in our Air Corporations you know, to run an aeroplane you do not only need engineers, you need pilots, you need flight engineers, need navigators, ground technicians and I agree with the hon Member that more training facilities should be provided However, I think it must be understood that aviation technology is becoming increasingly sophisticated and, therefore, it is not possible just for any engineering graduate to be taken on to this unless he goes through a period of training. It is also difficult to train these people and keep them in reserve without giving them any actual job to do. But the point which the hon Member has raised that we must consider the aircraft training programme in a more comprehensive manner is certainly a valid one and I can assure the House that we have before us a scheme to set up a composite training course of the type indicated and ilso a flying school

SHRI A G KULKARNI Sir, I want to ask my second question

SHRI ARJUN ARORA You have already asked two questions in one

MR CHAIRMAN Hereafter if the first questioner puts two questions or three questions in one questions, he will not be allowed a second chance

## SHRI ARJUN ARORA Sir . (Interruption)

SHRI A G KULKARNI Sir, the hon Minister has rightly said that this is a sophisticated industry. I also know about the sophistication of the industry I am maintaining that these engineering graduates can be better trained cause they are on the take-off stage to understand that sophistication So why is this Ministry, along with Ministry of Employment, not devising means get more educational facilities at a cheaper rate? How will these engineers, unless they are given facilities at cheaper rates, be trained? That is the Secondly, may I make anauestion other good suggestion if he will take The Territorial Army people are being drawn from among coilege stu-Just like our Home Guards, who dents are being trained for driving buses, are being trained for shooting, etc, there is every good chance that the Territorial Army people, if given a little bit in plant training in this, may immediately pick up the training, and in any national emergency they will be useful for defence as well as for the aircraft industry.

DR KARAN SINGH Sir, the question of training is an important one, but it has to be remmembered that

technical training has got to be correlated to employment facilities. It is no use going through the expensive long process of training up these people and then not being able to give them employment. Therefore I think that it is only as our employment opportunities expand, that we should be able to put these people through training. The other one about the Territorial Army is a suggestion for action.

SHRI ARJUN ARORA: The question has been put in a wrong perspec-Mr. Kulkarnı seems to suggest and the Minister seems to agree that there is need in the country for training pilots as a force of strike-breakers. But that, as you know very well, will not work, because even people trained as strike-breakers will one day go on strike. All the same, there is need in the country for training people in air technology, pilots, etc. etc. But the Government has been doing the reverse of what it is professing, because the civilian pilot training school at Allahabad has recently been disbanded. May I know, when the Minister ledges that there is need for training of civilian pilots and civilian technologists in the other fields of aviation, why the civilian pilot training school was disbanded by the Government?

DR. KARAN SINGH: Sir, the civilian pilot training school at Allahabad was discontinued in 1959, because it was found that the particular training that was being given did not really enable those people to get jobs. So we are now planning to set up a composite training institute.

SHRI ARJUN ARORA: Where?

DR. KARAN SINGH: I can give no commitment on that.

SHRI ARJUN ARORA: All facilities are there at Allahabad.

DR. KARAN SINGH: Sir, I can give no commitment at this stage as to where that institute is going to be set up, but we want to set up an institute this time which would cover the whole spectrum of technological aircraft ties.

श्री राजनारायण : श्रीमन माननीय मंत्री जी क्या इस बात मे अवगत है कि जो ये हडतालें हुई हैं या होती है उनका आम तौर पर कारण जो श्री कुलकर्णी बता रहे है वही नही है उनका उत्तर हमारे अरोडा जी ने दे दिया। मस्य कारण यह है कि जो इन्डियन एयरलाइन्स कारपोरेशन है या एयर इन्डिया कारपोरेशन है यह कुछ ऐसे गलत हाथों में है जो कि इन्जीनियर्स है या पाइलेट्स है उनके हितो की ठीक सुरक्षा नही करते। एक तो टाटा के तहत मे है और एक कोई भरतराम चरतराम है उनके तहत में है। तो क्या कारण है कि एक तरफ सरकार कहती है कि हम नेशनलाइजेशन के सिद्धान्त को मानते हैं फिर चद पूजीपतियो और बड़े बड़े कारखानेदारों को उन सस्थाओं का 'हेड' मान हुए है ? यह मैं इस जानकारी की बनियाद पर कहता हू जिस समय मैं मास्को में था तो 9 तारीख को हमने जाना था, खबर हुई भारतवर्ष मे हडताल हो गई है याउन्ड इन्जीनियरो ने हडताल कर दी है चुकि वहा कोई नही . . .

to Quest ons

श्री अर्जुन अरोड़ा : ग्राउन्ड इन्जीनियरों को नही मालुम था कि राजनारायण आ रहे हैं।

श्री राजनारायण: हम नही समझते है कि आप इतने हलके हो अरोडा। देखिये सदर के सम्मानित सदस्य है अपने को गम्भीर समझते है लेकिन जैसे सडको के बच्चे बच्चे करते है वैसा बनते है।

मैं मीघे सीघे जाना चाहता ह क्योंकि इसने अपने देश के सम्मान और प्रतिष्ठा पर ठेस लगती है फिर भी हम लोगोंने वहा से टेलीफोन कराया और जब यहा भारत को टेलीफोन किया रूसी अधिकारियों ने तो यह कहा गया कि अच्छा ठीक है, अगर वहा का जहाज लेकर आए तो उतरने की व्यवस्था की जायगी। इससे पहले तो हमको बताया गया कि मान लीजिए वहा जहाज आयेगा और नही ग्राउन्ड इन्जीनियर उतरने के लिये कह रहे है तो यह उतरेगा कैसे ? यह कहकर हमको भेज दिया गया कि क्या--सरकार को इस बात की जानकारी है—अगर भारतवर्ष में मास्को का जहाज नहीं उतर पायेगा तो फिर लाकर के आप लोगो को ताशकद में रखा जायेगा इसके लिये तैयार हैं? हमन कहा तैयार हैं। तो मूल कारण हैं चद उद्योगपित इन संस्थाओं के हाथ में पड़े हुए हैं वे मजदूरों और श्रमिकों के हितों की उपेक्षा करते करात हैं अपना निजी लाभ बनाते हैं इसलियं जिस प्रकार की व्यवस्था सरकार में चल रही है उसको दूर करने के लिये सरकार क्या उपाय कर रही है क्योंकि इससे भारत की प्रतिष्ठा पर भी ठेस पड़ रही है ?

डा० करन सिंह: सभापित महोदय यह प्रश्न है इन्जीनियर्स की ट्रेनिंग के सबंध में। श्री राजनारायण ने अपनी मास्को यात्रा का वृत्तात हमें बताया। आप बताइये इमका जवाब दूया नहीं द्?

SHRI P. K. KUMARAN: I would like to know the number of unions functioning in the Indian Airlines and Air India.

MR. CHAIRMAN: Put a definite question. What is it that you want?

SHRI P. K. KUMARAN: The question is related to the threat of recurrent strikes. I am also dealing with the same thing. I would like to know whether any of these craft unions is under the influence of the different Directors of Air India or the Indian Airlines and whether the Government have made any attempt to bring all these craft unions under one industrial union and, if not, whether there is any proposal to bring them all under one union just as the P. & T. Department have done?

DR. KARAN SINGH: No, Sir, there is no such proposal.

श्री राजनारायण : मैं आपसे बहुत अदब के साथ एक पाइन्ट आफ आर्डर अर्ज कर रहा हूं। आपने मुझको सवाल पूछने की इजाजत दी, मुझसे सवाल भी आपने करवा लिया और मंत्री जी ने एक बहुत ही लचर तरीके से आपसे अपनी विवशता को, बताया । सवाल केवल द्रेनिंग से नहीं है। सवाल है हडनाल से। सवाल में यह कहा गया है कि बार बार हडताल को घमकी दी जाती है तो उस हड़ताल को घमकी दी जाती है तो उस हड़ताल को तोड़ने और रोकने के लिये क्या कोई व्यवस्था होगी तो उसी से हमारा प्रश्न वैलिड उठ जाता है कि केवल ट्रेनिंग की कमी से हडताल नहीं हो रही है हड़ताल और हडताल की घमकी इसलिये हो रही है कि वहा [टाटा और भरतराम और चरन राम तमाम उद्योग घंघे को चौपट कर रहे हैं इसलिये मत्री जी से कहा जाय इसका जवाब दें।

डा० करन सिंह: सभापित महोदय, मैने आपसे उसी वक्त पूछा था। आप जवाब देने के लिये कहते है तो मैं दूगा। मै इस बात को मानता हू कि हड़ताल का कारण केवल यही नहीं है कि ट्रेनिंग की कमी है उसके और भी बहुत सारे कारण है लेकिन यह कहना कि जो इस समय चेयरमैन है आई० ए० सी० के या एयर इन्डिया के उनकी अव्यवस्था के कारण यह स्ट्राइक्स होते है तो मैं समझता हू वह उचित नही है। इसके कई कारण है। पिछले दस पन्द्रह दिनों में मी बहुत सी यूनियन के लोगों से मिला हूं उनसे बातचीत हुई। उनके कुछ प्रश्न हैं, उनकी कुछ कठिनाइया है, कुछ ज्याद-तियां भी हुई है। तो हमारा यह भरसक प्रयत्न रहेगा कि जो यह स्ट्राइवस होते है ये बंद हों और इसमें जिसकी भी गलती हो, चाहे लेवर की हो, यूनियन्स की हो या मैनेजमैन्ट की हो मै दोनो को एक ही दृष्टि से देखता हूं। जब ये हमारे पास आए थे तब मैने उनसे कहा था कि मै इसको एक पक्ष से नहीं देख्गा मैं मैनेजमेन्ट और लेवर दोनों पक्ष से देख कर जो भी व्यवस्था हो सकती है वह करूंगा। मैं श्री राजनारायण से सहमत ह कि यह जो स्ट्राइक्स होती हैं उनसे हमारे देश को

बहत हानि पहुचती है और हमारा जो स्तर अन्तर्राप्टीय क्षेत्र में है उसमें पहुंचती है। मैं हर यत्न करूंगा हानि कि इसमें सुधार किया जाय।

SHRI A. D. MANI: May I ask the Minister whether, in view of the fact that there is already an excess of pilots in the country, also other people trained in aircraft, any further training facilities for technicians in the aircraft industry would not merely increase the labour force available and lead to its unemployment?

DR. KARAN SINGH: This is why I pointed out in reply to an earlier supplementary that our whole training programme has got to be correlated to employment opportunities. We are now on the verge of a new expan-sion in aviation, both in internal aviation and in international aviation. With that there will be an expansion of employment opportunities to which we would like to correlate our programme.

MR. CHAIRMAN: The Question Hour is over. Now Short Notice Questions.

## SHORT NOTICE QUESTIONS AND **ANSWERS**

## दिल्ली में दकानों का जल जाना

- श्री राजनारायण: क्या गृह-कार्य मत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि 18 नवम्बर 1967 को नया कटरा (चान्दनी चौक) दिल्ली में आग लग जाने से लगभग डेह-सौ दकानें जल गईं जिसके परिणामस्वरूप लगभग 5 करोड़ ध्यये का नुकसान हुआ ; और
- (ख) क्या सरकार ने यह पता लगाने के लिये कि यह घटना संयोगवश हुई अथवा तोड-फोड के कारण हुई कोई जांच कराई है और यदि हां, तो इस जांच के निष्कर्ष क्या है ?

†[SHOPS GUTTED BY THE FIRE IN DELHI

and Answers

- 2. SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that about one hundred and fifty shops were gutted in a fire that broke out in Naya Katra (Chandni Chowk), Delhi on the 18th November, 1967, resulting in a loss of about Rs. 5 crores; and
- (b) whether an enquiry into this incident has been conducted by Government with a view to find out whether this incident occurred due to an accident or was the result of sabotage; and if so, what are the findings of the enquiry.]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) करीब 110 दुकानें व गोदाम इत्यादि आग की लपेट में आये। अनुमान है कि करीब 43 लाख रुपये की सम्पत्तिका नकसा**न** हआ।

(ख) जी नहीं। चीफ फायर अफ़सर की रिपोर्ट के अनुसार इस आकस्मिक आग लगने का कारण सम्भवतः कोई जलती चीज का गिरनाहै।

† THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) About 110 shops and godowns etc. were affected in the fire. The estimated loss of property is worth about Rs. 43

(b) No, Sir. According to the report of the Chief Fire Officer the probable cause of the accidental fire is "Dropped Light".]

श्री राजनारायण : श्रीमान् मंत्री जी ने जो 110 जली हुई दुकानों के बारे में विवरण दिया उसके सम्बंध में मै यह जानना चाहता हूं कि क्या उन्होंने इस बात की भी जानकारी हासिल की है क्योंकि दिल्ली मे यह आम तौर पर चर्चा है कि चूकि बहुत सा ऊनी माल जल गया है इस-लिए ऊनी माल की कीमत दिस्ली में बढ़ गई है। अगर यह बात सही है तो इसके लिए सरकार क्या कदम उठा रही है?